

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 10.11.2017.


PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 294/16	TP 134/17	For filing objections	271	Savita Oil Technologies Ltd., Vs Rima Transfor- mers & Conductors Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
	PADMA N.V 9449524108	Respondent	
	G.H. Reddy petekone 9449533261	Petitioner	

ORDER

Counsel for Petitioner is present. Counsel for Respondent is also present. Counsel for Petitioner is directed to explain as to how the present application is dealt under section 271 of the Companies Act, 2013. Since I & B Code has come into existence. List it on 30/11/2017.


Member (T)


Member (J)